

**GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS & SPORTS  
(DEPARTMENT OF SPORTS)**

**LOK SABHA**

**UNSTARRED QUESTION NO. 1102  
TO BE ANSWERED ON 08.02.2018**

**All India Gaming Summit – 2017**

**1102. SHRI KUNDARIYA MOHAN BHAI KALYANJI BHAI:  
PROF. PREM SINGH CHANDUMAJRA:**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) whether “All India Gaming Summit – 2017” was recently held in the country;**
- (b) if so, the details, objectives and the outcome thereof indicating the major recommendations made therein;**
- (c) the reaction of the Government thereto;**
- (d) whether the Government proposes to legalise gaming and betting in the country; and**
- (e) if so, the details thereof and the steps being taken in this regard?**

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE)  
FOR YOUTH AFFAIRS AND SPORTS  
[COL. RAJYAVARDHAN RATHORE (RETD.)]**

**(a) to (c): Yes, Madam. As per All India Gaming Federation, the “All India Gaming Summit – 2017” was held in October 2017, at Delhi. The objectives of the Summit were to discuss the issues**

**pertaining to the Gaming industry including Computer games, Online games, Games of Skill and Sports betting, by the stakeholders including Indian & International Regulators. The Summit was organized by All India Gaming Federation in order to felicitate a platform for the stakeholders to meet and interact. Earlier in May 2017, the Law Commission had asked the stakeholders to submit their suggestions.**

**(d): Madam, there is no such proposal.**

**(e): Does not arise.**

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